## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. Nos. 113-A/2016, 113B/2016, 113C/2016 & 113D/2016 With TP No. 113/397-398/NCLT/AHM/2016 (New) C.A. Nos. 3/2016, 4/2016, 5/2016 & 50/2016 With C.P. No. 81/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017

Name of the Company:

Radheshyam Mandwani & Ors.

V/s.

Santosh Devcon Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. VIJAY ASSODANI Advocate R-15 R-3 Manual Advocate Retrieves

2. General Saraid Advocate Retrieves

## ORDER

Learned Advocate Mr. Ramesh Saraogi present for the Petitioners. Learned Advocate Mr. Vijay Assudani present for Respondents 1 to 3.

Heard arguments of Learned Counsels for both sides in TPs 113-A (CA 3/2016), 113-B (CA 4/2016), 113-C (CA 5/2016) and 113-D (CA 50/2016).

Orders in all the above-said Applications reserved.

List the main TP on 17.03.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of January, 2017.